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certain representations were received from the affected officials and these have been considered by the Central Government in consultation with the State Advisory Committee set up under the States Reorganisation Act, 1956. The said lists are expected to be refinalised shortly.

No combined Interlaced Seniority List as on 1st November, 1956 for the Rajasthan Subordinate Agricultural Service as such was published with the approval of the Central Government. The Director of Agriculture, Rajasthan, issued on 22nd April, 1971 a seniority list for the Rajasthan Subordinate Agricultural Service as on 1st January, 1971, comprising, inter alia the posts referred to above. The said list was issued by the Director Agriculture after considering the representations received from the individuals concerned. The representations received against that list were not referred by the state Government to the Central Government for consideration and decision.

No specific complaint against the ielniority list for the Rajasthan Subordinate Agricultural Service as on 1st January, 1971 appears to have been received from the aggrieved persons in the recent past.

## Threatening Letters regarding release of Shri P. R. Sarkar

SHRIMATI HAMIDA HABIBULLAH: SHRI PRAKASH MEHRO-TRA: SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently received any threatening letters demanding the release of Shri P. R. Saikar alias Anand Murti:

- (b) if so, what are the details thereof; and
- (c) what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

- (b) The letters which are mostly from an organisation calling itself the Universal Proutist Revolufitionary Federation, or are anonymous, con-very threats of assassination, among others of the Prime Minister and of destruction of public property if Shri P. R. Sarkar is not unconditionally released from jail.
- (c) Vigilance has been tightened and necessary precautions have been taken. Government will not succumb to such intimidation.

## **Energy Pool in the Country and for South** Asia

•784. SHRI KALP NATH RAI: SHRI KHURSHED ALAM KHAN: SHRI BHISHMA NARAIN SINGH; SHRI **CHARANJIT** CHANANA:

Will the Minister of ENERGY be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up an energy pool in the coun try;
- (b) if so, the details what are thereof;
- (c) whether there is any proposal under Government's consideration to work out the feasibility of an energy pool for South Asia; and
  - (d) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b) There is no proposal to promote an energy pool as such comprising all forms of energy. However, in the Power sector, efforts are being made, through a system of integrated operation, to enable the requirements of deficit areas being met by transfer of power from surplus areas. The pre-reuisites for full integrated operation are an effective transmission net-work and load despatch centres at the State, reginoal and national levels. Such transmission net-works and lead despatch centres are in the process of being built up in a phased manner.

(c) ana (d) Government are not aware of any such proposal.

## **Rural Industries Project**

\*765. SHRI GOVINDRAO RAM-CHANDRA MHAISEKAR: Will the Minister of INDUSTRY be pleased to state:

- (a) what is the number of rural industries projects in each State at present:
- (b) what is the amount invested so far on this account; and
- (c) whether any evaluation about the performance of these projects has been made; if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) There are 112 Rural Industries Projects functioning in various States/ UTs. The State/UT wise break-up of the projects are given as per statement attached.

- (b) An amount of Rs. 3258.60 lakhs comprising Rs. 1538.22 lakhs as grant and Rs. 1720.38 lakhs as loan has been released by the Centre to the various States/UTs Governments for implementation of the RIP Pro-grame since its inception in 1962-63 upto 1976-77.
- (c) 0) In 1973-74, at the instance of the Planning Commission, the Programme Evaluation Organisation under took an evaluation of this programme on a sample basis. They selected 26 out of the 49 first series projects for evaluation. Their draft report is under examination of the various concerned agencies.
- (ii) The Institute of Economic Growth, Delhi University was also commissioned to undertake a study of the impact of the RIP Programme, using the social benefit cost approach. Its report is based on the study of 7 projects out of the first series of 49 projects, and has revealed that the benefit cost ratio varies from 1.86: 1 to 6.04:1 in these 7 projects. The average of the results for all the 7 projects is 2.53:1.
- (iii) DC (SSI) has also initiated a regular programme of monitoring and evaluation of the RIP Projects. During the current year they have completed the monitoring and evaluation of 11 projects. It has been revealed that the yearly growth in RIP is considerably higher than the adjoining districts not covered in the programme.

Statement
List of 113 rural Industries Project

Name of the State/U.T.	No. of Name of the Project Projects (District)
1. Andhra Pradesh	7 1. Anantapur
ક્રમને કરેલી •€	2. Naigonda
Mai raman	3. Guntur
<u>.</u>	4. Karimnagar